

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

IA 675 of 2019 in Cont.A 6 of 2019 in CP 17 of 2016 With
Cont.A 6 of 2019
IA 33 of 2017
IA 412 of 2018
IA 756 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2021**

Name of the Company: Bhupendra Patel & Ors
V/s
Hotel Oasis (Surat) Pvt Ltd & Ors

Section: IA For Rejection of Cont.Petition/425/Rule 11 of NCLT Rules 2016/IA for
Directions

ORDER

Learned PCS Mr. Dhiren Dave appeared for org. Petitioner.

Learned Counsel Mr. Rajnish Sinha appeared for Respondent.

Matter to appear for further consideration on 10.03.2021.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 25th day of January, 2021

Prakash

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**